

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

212. IA/3077/2023 IA/1969/2023 C.P. (IB)/117(MB)2021

**IN THE MATTER OF**

SREI EQUIPMENT FINANCE LIMITED

... Petitioner

Vs

AMW Commercial Vehicle Applications Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 04.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Meghna Gupta (PH)

For the Respondent

IA/1969/2023: Adv. Saurabh Shrivastava (VC)

---

**ORDER**

**IA/3077/2023 & IA/1969/2023**- Ld. Counsel for the Applicant prays for a short adjournment. Allowed as prayed for. Adjourned to **29.04.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/